

S. RAMESH
SPECIAL SECRETARY & MEMBER

MEMBER (ADMN)

F.No. C-30013/84/2015 Ad IVA

My dear Colleague,

भारत सरकार GOVERNMENT OF INDIA (वित्त मंत्रालय / राजस्व विभाग) MINISTRY OF FINANCE / DEPARTMENT OF REVENUE केन्द्रीय उत्पाद एवं सीमा शुल्क बोर्ड CENTRAL BOARD OF EXCISE & CUSTOMS नार्थ ब्लाक, नई दिल्ली-110001

NORTH BLOCK, NEW DELHI-110001 Tel.: +91-11-23092628 Fax: +91-11-23092346

Date: 19th April, 2017

Sub: Implementation/Monitoring of "Bhavishya"Software -reg

Please refer to the letter F. No. C-30013/84/2015 Ad IVA dt. 23^{rd} Dec, 2016 (copy enclosed) from Jt. Secy (Admn.) regarding the above subject.

As you are aware, Department of Pension & Pensioners Welfare is implementing an online Pension Sanction and Payment Tracking System called 'BHAVISHYA. The system provides for on-line tracking of pension sanction and payment process. The tracking can be done by the individual as well as the administrative authorities for all actions preparatory to grant of pension and other retirement benefits as well as monthly pension paid after retirement.

Bhavishya Portal will be connected through its website https://bhavishya.nic.in. Retiree will received login id and password through E-mail and SMS automatically. All DDOs & HOOs have to get registered on Bhavishya for login id and password. Bhavishya is to be used mandatorily in all Central Government (civil) departments with effect from 1.1.2017. You may please ensure that in no case pension case be delayed on account of non-familiarity with Bhavishya.

As on 31st March, 2017 about 750 DDOs had been registered in CBEC. As many as 429 DDOs are yet to be registered in the Bhavishya Portal on top priority. Nodal Officer Shri Sanjiv Kumar Singh, Jt. Director, DGHRD, may be contacted at 011-25761008 for any help. Detailed instructions on various aspects of Bhavishya are available at https://bhavishya.nic.in

This a top priority programme of the Govt. of India and is being monitored at the highest level. Hence, I would urge each one of you to ensure that all DDOs in your charge get registered by 24th April, 2017 and a compliance report sent to Nodal Officer Shri Sanjiv Kumar Singh, Jt. Director, DGHRD, New Delhi by 26th April, 2017 positively.

With best wishes,

Encl: As above

Yours sincerely,

S.RAMESH)

To

All Chief Commissioners/ Directors General.
All Pr Commissioners/Commissioners/ Pr. Directors/ Directors.

Shri Sanjiv Kumar /Singh, Jt Dir DG HRD- for day-to-day monitoring /compliance.

F. No. C-30013/84/2015-Ad.IV.A
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise and Customs

5th Floor, HUDCO Vishala Building, BhikajiCama Place, New Delhi, Dated, the 23rd December, 2016

Shri Sunil Kumar Sawhney,
Director General,
Directorate General of Human Resource Development (HRM)
Customs & Central Excise,
Rajendra Place,
New Delhi – 110 008.

Subject:

Implementation/Monitoring of 'Bhavishya' software in Ministries/Departments including attached/subordinate offices – regarding.

Sir.

Please refer to this office letter of even no. dated 20.12.2016 on the subject cited above and letter no. C-30013/69/2016-Ad.IV.A dated 16.12.2016 regarding implementation of Web Response Pensioners' Service.

In this regard, it is intimated that a meeting was held under the chairmanship of Additional Secretary, DoP&PW on 21.11.2016 to review the progress of implementation of 'Bhavishya'. During the meeting, two lists (copies enclosed) indicating the registration status of PAOs and DDOs in CBEC were circulated. As per the list, out of 1186 DDOs, 374 DDOs are shown to have been registered on 'Bhavishya' portal. Director (Ad.IV) informed that as per the inputs received from DGHRD, there are 785 salary DDOs in CBEC. Thereupon, it was desired that from the list of DDOs, details of non-operative DDOs may be indicated so that there details can be removed from the portal.

It was also informed in the meeting that from 1st January 2017, all pension cases are mandatorily to be processed on 'Bhavishya', therefore, the registration process of PAOs/DDOs must be completed by 31.12.2016. If there is any difficulty in getting the registration, in that case Nodal Officer may get in touch with DoP&PW to resolve the issue. A copy of the Operating Instructions was also circulated, which is enclosed to this letter. During the meeting it was pointed out that most of the field formations are facing difficulty in registration because of non-availability of nic e-mail id. AS(Pension) informed that all the concerned officers may apply 'on-line' for nic e-mail id and forward duly signed print out of the application to them through the nodal officer so that DoP&PW can take up the issue with nic for issue of e-mail id.

It is, therefore, requested that necessary action may be taken to get all the PAOs and salary DDOs registered on 'Bhavishya' before 29.12.2016 and a compliance report sent to this office by 31.12.2016. It may also be ensured that details of the officers going to retire by 31.12.2018 are also uploaded on the 'Bhavishya' portal.

Encls: a/a

Yours faithfully,

(Sanjiv Kumar) Joint Secretary (A.EC)

Copy for information and necessary action to:

 All Principle CCs/CCs/Commissioners/Pr. DGs/DGs, CBEC with the request that all DDOs under your charge be got registered on 'Bhavishya' portal by 29.12.2016 and send a compliance report through DGHRD. [Copies of the enclosures uploaded on website].

 Pr. CCA, CBEC, New Delhi with the request to ensure that all PAOs and DDOs under their jurisdiction are registered on Bhavishya portal before 29.12.2016 and details of retirees are uploaded on the portal.

 Shri Sanjeev Kumar Singh, Joint Director, (Nodal Officer), DGHRD, (HRM Wing), Rajendra Place, New Delhi – 110 008.

 Web Master – DG Systems & Data Management for uploading the letter on CBEC website.